

IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES “ C ” BENCH: BANGALORE

**BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT
AND SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER**

ITA No.2130/Bang/2018
(Assessment Year: 2012-13)

Shri Manohar Krishnaswamy,
No.479, 13th Cross, 28th Main,
J P Nagar 1 Phase, Bangalore-560 078
PAN AHMPK 3576A

....Appellant

Vs.

Income Tax Officer,
Ward 6(2)(3), Bangalore.

.....Respondent.

Assessee By:	Shri Suresh Muthukrishnan, C.A.
Revenue By:	Shri Pradeep Kumar, CIT (D.R)

Date of Hearing :	31.08.2020.
Date of Pronouncement :	01.09.2020.

ORDER

PER SHRI CHANDRA POOJARI, A.M. :

This appeal filed by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-4, Bangalore dt.26.04.2018 for the Assessment Year 2012-13.

2. At the time of hearing, the learned Authorised Representative submitted that this appeal was filed by the assessee ;against the order of Id. CIT (Appeals) in directing the Assessing Officer to adopt the cost of construction at Rs.1,164/- per sq. ft. as against Rs.945/- returned by the assessee for computing the capital gains which had accrued to the assessee. Similarly, the respondent had also filed an appeal in ITA No.2064/Bang/2018 which was heard by the Tribunal and disposed off vide order dt.28.08.2018 on the reason that 'low tax effect' which is less than Rs.50 lakhs. Accordingly, the learned Authorised Representative filed a letter dt.29.08.2020 seeking permission to withdraw the appeal. We accede to the request of the learned counsel for the assessee. Accordingly, this appeal of the assessee is dismissed as withdrawn.

3. In the result, appeal of the assessee is dismissed.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-

(N.V. VASUDEVAN)
JUDICIAL MEMBER

Sd/-

(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Dated: 01.09.2020.

*Reddy GP

Copy to

1. The appellant
2. The Respondent
3. CIT (A)
4. Pr. CIT
5. DR, ITAT, Bangalore.
6. Guard File

By order

Assistant Registrar
Income-tax Appellate Tribunal
Bangalore